

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3501

ANSWERED ON:20.08.2004

INDUSTRIES SET UP IN THE POST-LIBERALISATION PERIOD .

Rana Shri Kashi Ram;Yadav Shri M. Anjan Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of the number of big and marginal industries set up in the country in the post- liberalisation era as per the latest position State-wise;

(b) the number of such industries in private and joint sectors separately;

(c) the employment opportunities created on account thereof in the aforesaid States, State-wise; and

(d) the steps proposed to be taken by the Government to promote industrialisation in these States alongwith the success achieved by the Government in this regard, state-wise details?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) to (c): From August 1991 to July 2004, 57,857 Industrial Investment Intentions with proposed employment of 1,13,30,477 persons have been received. According to information filed, 6,745 industrial units with employment of 12,02,729 persons have been set up till July 2004. State-wise number of these units and the employment created are given in Annex. Of the 6,745 units set up, 6,230 units are in the private sector and 57 in the joint sector.

(d) : Under the liberalized industrial policies, investment decisions are taken by the entrepreneurs depending upon their commercial judgement. However, Government supplements their efforts through various incentives and schemes for upgradation of technology and infrastructure.

Statement referred to in Pat (a) to (c) of Lok Sabha Unstarred Question No.3501

STATEWISE DETAILS OF NON-SSI UNITS SET UP FROM AUGUST 1991 TO JULY 2004

Name of the State	Proposed Investment Intentions	Investment Intentions Implemented			
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(IEMs#+LOIs+DILs) (IEMs implemented## +ILs)

Nos	Employment	Nos	Employment
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A & N Islands	9	2610	0	0	
Andhra Pradesh	4028		653233	532	71235
Arunachal Pradesh	21	3348	2	107	
Assam	309	46382	58	5179	
Bihar	179	30896	18	2806	
Chandigarh	38	6112	4	1165	
Chhattisgarh	1015	222437	57	10572	
Dadra & Nagar Haveli	1793	190133	75	8636	
Daman & Diu	812	59888	77	4415	
Delhi	503	49275	52	4901	
Goa	550	53721	98	13183	
Gujarat	7161	1154061	1112	163433	
Haryana	3366	528442	429	72971	
Himachal Pradesh	559	112627	37	6534	
Jammu & Kashmir	235	55995	12	19622	
Jharkhand	444	71543	42	6970	
Karnataka	2362	413511	220	38751	
Kerala	563	89633	99	16930	
Lakshadweep	1	278	0	0	
Madhya Pradesh	2214	427023	308	70640	
Maharashtra	11222	1942892	1064	199974	

Manipur	2	510	0	0		
Meghalaya	168	15379	12	789		
Mizoram	0	0	0	0		
Nagaland	14	301852	0	0		
Orissa	646	172120	44		10706	
Pondicherry	590		51487		48	5782
Punjab	2480	573817	329		91369	
Rajasthan	2697	486746	354		75553	
Sikkim	15	1374	0	0		
Tamil Nadu	5191	808204	650		110038	
Tripura	25	2952	4		95	
Uttar Pradesh	4975	2209551	559		106420	
Uttaranchal	551	83695	33	2371		
West Bengal	3096		505154		387	76350

Location in more than One State		23	3596		29	5232
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Total		57857	11330477	6745		1202729
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IEM - Industrial Entrepreneur Memoranda
 LOI - Letters of Intent
 IL - Industrial Licences
 DIL - Direct Industrial Licences

Based on Part A of IEMs filed
 ## Based on Part B of IEMs filed on commencement of commercial production
 Industrial units set up is on the basis of implementation status